

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.408
IB/3392/ND/2019

IN THE MATTER OF:

Arihant Traders	...	Applicant
Versus		
Giesecke and Devrient India Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016

Order delivered on 16.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Rohit Ratti, Mr. Yashas RK, Advocates
For the Respondent	: Mr. Rahul Kumar with Mr. Nishant Kumar Advocates

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Ld. Counsel for the Applicant as well as Ld. Counsel for the Respondent are present through video conferencing. Let this matter be fixed for hearing on **08.03.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)